

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:17  
ANSWERED ON:23.11.2005  
COMMITTEE TO REVIEW WORKING OF MCI  
Khanna Shri Avinash Rai

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has received any complaints about the Medical Council of India (MCI);
- (b) if so, the details thereof;
- (a) whether the Government proposes to constitute any committee to have a check over it and also review its working; and
- (b) if not, the reasons therefor?

**Answer**

THE MINISTER OF HEALTH & FAMILY WELFARE ( DR.ANBUMANI RAMADOSS)

(a) to (d) Government has been receiving both verbal and written complaints regarding the functioning of Medical Council of India (MCI) from a number of persons including Members of Parliament. Such complaints as and when received, are dealt as per the relevant rule provisions. In order to improve the overall functioning of MCI and to ensure transparency and accountability in MCI, the Government has introduced an Indian Medical Council (Amendment) Bill 2005 in the Rajya Sabha.